<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 624 OF 2017 IN APPEAL NO. 250 OF 2017

Dated: 11th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

MIDC Marol Industries Association Vs.			Appellant(s)
Maharashtra Electricity Regulatory Commission & Ors.			Respondent(s)
Counsel for the Appellant(s) :	Mr. S. B. Upadhyay, Sr. Ad Mr. Sakya Singha Chaudhu Mr. Avijeet Lala Ms. Shikha Pandey Ms. Stephanie Sonawane		
Counsel for the Respondent(s) :	Mr. Buddy A. Ranganadhar Mr. Harinder Toor Mr. T. S. Sidhu Ms. Kritika Sachdeva Mr. R. Dubal (Rep.) Mr. R. D. Patsute (Rep.) for Mr. J.J. Bhatt, Sr. Adv. Ms. Anjali Chandurkar Mr. Hasan Murtaza for R.3 Mr. Abhishek Munot Mr. Kunal Kaul for Tata Poy	r R-4	R-1

<u>ORDER</u>

As agreed by learned counsel for the parties, list the application for hearing on <u>14.09.2017 at 2.30 p.m.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd